

(ब) यदि हां, तो क्या इस सम्बन्ध में कोई गिरफ्तारियां की गई हैं ; और

(ग) यदि नहीं, तो इसके क्या कारण है ?

बिलास मन्त्रालय में राज्य मन्त्री (प्रो० शेर सिंह) : (क) राष्ट्रीय संग्रहालय, नई दिल्ली से लगभग 2080 रुपयों के मूल्य के बिलाबट वाली चांदी और सोने के धार्मिक आदिम जातीय और लोक आभूषण चोरी चले गए हैं ।

(ख) और (ग) मामले की पुलिस द्वारा पड़ताल की जा रही है ।

#### Pay Scales and Training of Telegraphists

121. Shri Bal Raj Madhok: Will the Minister of Communications be pleased to state:

(a) the pay scales of the Junior and Senior telegraphists working in the Overseas Communications Service and the P & T Department;

(b) whether they are trained by their respective Departments before or after their appointments in the cadre; and

(c) the duration of their training, remuneration offered and the subjects dealt with during such training?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) to (c). A statement is laid on the Table of the Lok Sabha [Placed in Library. See No. LT-138/67.]

#### Telegraphists

122. Shri Bal Raj Madhok: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the Telegraphists in the P. & T. Department besides performing identical

duties, possess many additional qualifications as compared to their counterparts in the Overseas Communications Service;

(b) whether there is a marked discrimination between their scales of pay; and

(c) if so, the steps taken to remove this disparity?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) to (c). The duties of Telegraphists in the P. & T. Department are not identical to those performed by Telegraphists in the Overseas Communications Service. The question of discrimination in pay scales does not, therefore, arise. The Pay Commissions have equated Telegraphists in the P & T. Department with other allied cadres in the Department who are on the same time-scale of pay.

#### Telegrams sent from New Delhi C.T.O.

123. Shri Bal Raj Madhok: Will the Minister of Communications be pleased to state:

(a) the number of telegrams sent by post, the number of telegrams posted in original and the number of telegrams transferred to local sub-offices from New Delhi Central Telegraph Office during January and February, 1967,

(b) the total number of man-hours employed for the purpose and the total expenditure involved in the shape of salary and overtime; and

(c) the average per hour output per official in the process?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) to (c). The information is given in the form of a statement given below:-

STATEMENT

	Jan. 67	Feb. 67
(a) (i) No. of telegrams sent by post.	98146	81705
(ii) No. of telegrams posted in original.	43440	37883
(iii) No. of telegrams transferred to local offices BY-HAND.	49432	44421
(b) (i) Total No. of man hours employed for the purpose.	2536 Hours	1962 Hours
(ii) Total expenditure involved in the shape of salary and overtime.	8,991.26	7,033.56
(c) Average output per official per hour in respect of:		
(i) Messages fully copied and posted	12.5	
(ii) Messages posted in original	75.0	
(iii) Messages transferred by hand after keeping skeleton copies	30.0	

**Payment of Bonus Act, 1965**

124. **Shri Indrajit Gupta:**  
**Shri K. N. Pandey:**  
**Shri Vasudevan Nair:**  
**Shri E. Umanath:**  
**Shri Anrudhan:**  
**Shri K. M. Abraham:**  
**Shri V. Vishwanatha Monea.**  
**Shri Jyotirmoy Basu:**  
**Shri C. K. Chakrapani:**

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether the bipartite Committee on bonus appointed by the Standing Labour Committee has concluded its work;

(b) if so, whether any agreement has been reached on the proposals for the amendment of the Bonus Act, 1965; and

(c) if not, the steps Government propose to take to amend the Bonus Act in the light of the proposals made by the workers' organisations?

The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi): (a) Yes, Sir.

(b) No, Sir.

(c) The matter will be considered by the Standing Labour Committee at its next Session which is proposed to be held on 25th April, 1967.

**Bharat Heavy Electricals, Ltd.**

125. **Shri Indrajit Gupta:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that the Hardwar Unit of the Bharat Heavy Electricals, Ltd. has not been implementing provisions of Certified Standing Orders; and

(b) whether the management recently signed an agreement with a Union, in contravention of the provisions of the Certified Standing Orders?

The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi): (a) and (b). Enquiries are being made on the representations received. An answer will be placed on the Table of the House as soon as possible.

**Revision of D.A. in Public Sector Units**

126. **Shri Indrajit Gupta:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that D.A. revisions have been made in public sector units (except coal and steel) following such revisions for Central Government employees;

(b) whether any public sector unit has refused to revise the D.A. following the Gajendragadkar Commission Award on the grounds that it has im-